

to open a new chapter, a new practice against the Constitution?

**Mr. Speaker:** Not at all. I have called a meeting of all the leaders and a decision will be taken there as to what procedure we shall adopt and see what procedure stands according to the Constitution and the law. But because once before the House had allowed an hon. Member this, I do not want it to appear that I am making any discrimination against a particular party. They should not feel that there is discrimination against them. That is why at this moment I have allowed it . . . (Interruption).

**Dr. L. M. Singhvi:** This should not be a precedent . . . (Interruption).

**Mr. Speaker:** Order, order.

**Shri S. N. Chaturvedi:** How has a member who does not understand either Hindi or English been able to put a supplementary when the main question has not been understood by him?

**Shri Rajaram:** This is nothing but Hindi imperialism. (Interruptions).

**Mr. Speaker:** The hon. Members must resume their seats.

**Shri Rajaram:** I want one clarification . . .

**Mr. Speaker:** I have already made myself sufficiently clear. No clarifications. Order, order.

**Shri Manoharan:** The hon. Member wants to know from the Finance Minister whether after the introduction of the Gold Control Order so many goldsmiths committed suicide—we understand there are so many goldsmith families who have committed suicide—and whether Government is proposing or contemplating to give any aid or anything to the bereaved families.

श्री किशन पटनायक : वित्त मंत्री  
तामिल में जवाब दें और बाद में उसका अनु-  
वाद अंग्रेजी में किया जाये ।

**Shri Imblichibava:** On a point of order.

**Mr. Speaker:** He knows English! (Interruptions).

**Shri Imblichibava spoke in Malayalam.**

†Sir, I am raising a Point of Order. On many occasions in the past, after submitting the translation of my Malayalam speech in English previously, I have been allowed to speak in Malayalam. Furthermore, you yourself, Sir, have been allowing me to put supplementary questions in Malayalam without previously submitting the English translation and after putting up the questions in Malayalam, the translation of the same was made by one of my friends on the spot. Now, Sir, from what you have stated, I am afraid I will be standing to lose my privilege to put supplementary questions in Malayalam without previous English translation. I would, therefore, request you to kindly reconsider this question and accordingly give your ruling.

**Mr. Speaker:** The hon. Member should sit down now.

**Shri T. T. Krishnamachari:** The question is very vague. At any rate, the information that Government has in its possession sufficiently indicates that after the relaxations made in the Gold Control Order there have been no such incidents reported in papers. But if the hon. Member is very keen that the matter should be brought to the notice of the Government, it would be better for him to approach the Madras Government and if the Madras Government feels that there is any case, I am sure they will do what is necessary.

#### Linking of Power Systems in different States

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Shri Buta Singh:  
Shri Bade:  
Shri Yashpal Singh:  
Shri J. B. S. Bist:  
Shri Warior:

\*96. } Shri Ramachandra Ulaka:

† English translation of speech delivered in Malayalam.

Shri N. R. Laskar:  
 Shri Dhuleshwar Meena:  
 Srimati Savitri Nigam:  
 Shri P. R. Chakraverti:  
 Shri Sidheshwar Prasad:  
 Shri D. D. Puri:  
 Shri Onkar Lal Berwa:  
 Shri A. N. Vidyalkar:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that a proposal to link up power systems in different States is being opposed by certain States;

(b) the States which have agreed to this proposal; and

(c) the benefits that would accrue from this proposal?

The Parliamentary Secretary to the Minister of Irrigation and Power (Shri S. A. Mehdi): (a) No, Sir.

(b) All the States with whom the question of interlinking the systems has been discussed, have now agreed to the proposal.

(c) The inter-connection of power systems would enable beneficial exchange of power between the State concerned, result in substantial reduction in standby capacities, and in economy in operation, and also enable optimum utilisation of the resources available for generation of power.

It has been estimated that on all-India basis, the inter-connection of the various systems by the end of the Third Plan, would yield additional load carrying capacity to the extent of 1110 MW resulting in saving of Rs. 99.5 crores in capital outlay, and Rs. 9.42 crores in annual working expenditure.

Shri Buta Singh: May I know what will be the administrative machinery to look after the progress and the working of this scheme and where will this machinery be located, whether in Delhi or in some other place?

Shri S. A. Mehdi: That is rather too early to say because this linking

of power systems will only be possible after all the States have given their consent as to how they will come into this scheme. At present, we have only two linking grids, one in the south and the other in the north. It is for the other States to decide.

Shri Buta Singh: The hon. Minister replied that he has not received the consent of all the States. May I know the names of the States which have not been able to give their views so far and the reasons for that?

The Minister of Supply (Shri Hathl): Generally the question was discussed and almost all the recommendations were agreed to in principle that there should be such an inter-connection. But, so far as the regional grids are concerned, the details are being obtained from the various States. The northern States of Punjab, Delhi and Rajasthan, and the States in the southern zone, namely Kerala, Madras, Andhra Pradesh and Mysore have agreed.

WRITTEN ANSWERS TO QUESTIONS

Lodi House Hostel

\*98. { Shri Hari Vishnu Kamath:  
 Shri Onkar Lal Berwa:  
 Shri Yashpal Singh:  
 Shri Mohan Swarup:

Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) the total expenditure incurred in connection with the construction of Lodi House hostel on Link Road, New Delhi; and

(b) whether the living rooms are proposed to be altered and improved so as to make them habitable with a modicum of comfort?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): (a) An amount of Rs 35.43 lakhs has so far been spent on the